



024772

THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 13.03.2019**PROCEEDINGS**

High Court Establishment - promotion to the category of Senior Grade Assistant - orders issued

Read : 1. High Court Proceedings No. A6 - 22041/2018 dated 31.05.2018
2. High Court Proceedings No. A2 - 428/2017(1) dated 01.08.2018**Order No. A2-428/2017(3)**



Smt. Jinymol K. P., Assistant, High Court had requested to consider her for promotion as Senior Grade Assistant, High Court granting her temporary exemption eligible for SC/ST employees under Rule 13A(1)(a) of Part II, KS&SSR. The matter is pending consideration of the Administrative Committee, and hence further promotions to the category of Senior Grade Assistant, High Court are being made provisional, till a decision is arrived at on the representation put in by Smt. Jinymol K. P.(now Senior Grade Assistant).

Accordingly, the following Assistants, High Court in the scale of pay of ₹ 27800 - 59400 are provisionally promoted as Senior Grade Assistants, High Court in the scale of pay of ₹ 30700 - 65400, retrospectively, with effect from the dates and in the vacancies mentioned against their names.

<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
1.	Sri. Naseebkhan A. J.	21.12.2018	Vice Sri.Gangadhar Kesave Thampy R.B Senior Grade Assistant, High Court relieved on deputation to Taluk Legal Services Committee, Neyattinkara as per the High Court proceedings read (1) above
2.	Sri. M. V. Vinod	21.12.2018	Vice Smt. Sini Balakrishnan, Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (2) above
3.	Sri. Sijo Joseph	21.12.2018	Vice Sri. Sreegith P. M., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (2) above

<i>Sl. No.</i>	<i>Name</i>	<i>Date of effect</i>	<i>Vacancy</i>
4.	Sri. Rassal B. S. On deputation to KAT, Thiruvananthapuram w.e.f. 15.02.2019 A. N. He is allowed to continue on deputation)	21.12.2018	Vice Smt. Vineetha K. V., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (2) above
5.	Sri. Shijil M. S	21.12.2018 (Provisional) subject to the production of pass certificate for departmental tests	Vice Sri. Rassal B. S.(Sl. No. 4) allowed to continue on deputation
6.	Sri. Rony Robert	21.12.2018	Vice Smt. Alby K. C., Senior Grade Assistant, High Court promoted as Assistant Section Officer, High Court as per the High Court proceedings read (2) above

(By Order)


Sureshkumar D.
Assistant Registrar(H. G.)


To

Sri. Rassal B. S., Senior Grade Assistant (through the Registrar, Kerala Administrative Tribunal, Thiruvananthapuram)
The Registrar, Kerala Administrative Tribunal, Thiruvananthapuram (with C/L)
The persons concerned.
The Joint Registrars, High Court
The Private Secretary to the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Assistant Registrars concerned and Chief Librarian, High Court
The Section Heads concerned
The 'G' (Accounts - II & III) sections, High Court
The IT Section, High Court (for uploading in website)
The Confidential Assistants to the Registrars and Additional Registrar (General Administration), High Court
The Administrative Records Section, High Court
The file.